Manufacturing units for orthopedic aid

†2049. SHRI BALAVANT ALIAS BAL APTE:

SHRI SHREEGOPAL VYAS:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there is any proposal to set up more manufacturing units for making orthopedic aid like wheel chair, etc;
 - (b) if so, the details thereof; and
- (c) the steps taken to assure the manufacturing of modern orthopedic aids and equipments in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) There is no proposal to establish new manufacturing units for making orthopedic aids by the Government.

(c) The Artificial Limbs Manufacturing Corporation of India (ALIMCO), a Government of India undertaking and having ISO 9001:2000 certification, is manufacturing orthopedic aids & equipments conforming to the BIS standards.

Vacant posts of Chairman/Vice Chairman of NCSK and NCSC

†2050. SHRI NARAYAN SINGH KESARI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a act that the term of Chairman, Vice Chairman and members of National Commission for Safai Karamchris and National Commission for Scheduled Castes has ended;
 - (b) if so, the date from which these posts are lying vacant in both the Commissions;
 - (c) the reasons for delay in constituting the same;
 - (d) the reasons for ignoring the representatives of scheduled castes; and
 - (e) by when both the commissions will be constituted?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) Yes, Sir.

- (b) One post of Member in National Commission for Safai Karamcharis (NCSK) is vacant from 1.9.2004, where the posts of Chairperson and three other Members are vacant from 1.4.2010. The post of Chairperson National Commission for Scheduled Castes (NCSC) is vacant from 25.5.2010, whereas those of Vice-Chairperson and two Members from 28.5.2010. Another post of Member in NCSC is vacant from 29.5.2010.
 - (c) to (e) The reconstitution of the two Commissions is under process.

Post-Matric scholarship for OBC in Maharashtra

2051. SHRI SANJAY RAUT:

SHRI GOVINDRAO WAMANRAO ADIK:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the State Government of Maharashtra has requested to the Central Government for the sanction and release of Central assistance under post-matric scholarship for other backward classes and requested for the early reimbursement of Rs. 111494.48 lakhs form the year 2001-10;
 - (b) if so, the details in this regard and Government's response thereto; and
- (c) by when the amount of reimbursement will be provided to the State Government of Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (c) Proposal for release of Rs. 111494.48 lakhs for the period 2001-02 to 2009-10 and proposal for Rs. 32197.34 lakhs for 2010-11 under Post Matric Scholarship scheme for OBCs has been received from Government of Maharashtra. An amount of Rs. 73.33 crores was released to the State Government during the period 2001-02 to 2009-10 as against the total amount of Rs. 656.41 crores released under the scheme for all States/UTs. Funds are released based on annual budgetary allocation and no arrear payments are made to the State Governments/UTs.